

**MEDIATION CENTRE ,RAJ.HIGH COURT JODHPUR
CAUSE LIST 05.09.2016**

S.NO	NAME OF MEDIATOR'S	TYPE OF CASE & NO.WITH TITLE OF CASE	NAME OF PETITIONER'S ADVOCATE'S	NEME OF RESPONDENT ADVOCATE'S
1	Shri Jitendra Masheshwari .Advocate	S.B.Civil Misc.Tr.Pet.No.113/2014,Anand Singh V/s Smt.Seema Solanki	Mr.M.S.Sheikh & Avinash Bhati	Mr.Jitendra Ojha
02.	Shri Murli Dhar Vaishnav,Retd; D.J.	S.B.Civil First Appeal No.600/2004,Sopa Ram V/s Gamna Ram	Mr.Arvind Samdaria	Ms. Versha Bissa
03.	DR.Pramila Acharya,Advocate	S.B.Civil Misc.tr.Pet.No.145/2015,Versha @ Harshita V/s Dheeraj Kumar	Mr.Ram Niwas Choudhary	Mr.Kamal Singh Rathore
04.	Shr Rishi Vaishnav,Advocare	D.B.C.M.A.No.1157/2015,& 1155/2015, Smt.Durga V/s Babulal	Mr.J.V.S.Deora	Mr.Manish Pitalia
05.	Shri J.L.Purohit, Sr.Advocate	D.B.C.M.A.No.654/2015, Smt.Abha Kumar V/s Rajnesh	Mr.S.K.Verma	Mr.Deepak Bishnoi

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01.	Shri Gulam Hussian, Retd; D.J.	S.B.Civil Second Appeal No 22/2011.Smt.Hariya Devi & Ors V/s Ishwar Lal & Ors.	Mr.Promad Gupta	Mr. Mukesh Sharma

Mheeraj S.K. Sharma
27/9/16
उपसचिव

राज.राज्य विधिक सेवा प्राधिकरण,
जोधपुर

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